

The Minister of Rehabilitation (Shri A. P. Jain): (a) The population of the camp has during the last four months been reduced from 9902 to 6,443. Efforts are being made to rehabilitate the remaining inmates of the camp and close the camp finally. It is hoped that it will be possible to liquidate the camp by the end of the financial year but if that is not done, provision in the next year's budget will have to be made.

(b) A sum of Rs. 36,15,000 was spent in the year, 1951-52. In the first seven months of 1952-53, Rs. 13 lakhs have been booked as expenditure.

(c) Yes. Since the 1st September, 1949. The amount spent on doles year-wise is as under:—

1949-50	Rs. 4,64,604
1950-51	Rs. 14,22,381
1951-52	Rs. 18,37,808
1-4-52 to 31-10-52	Rs. 7,88,115.

(d) and (e). Persons who leave their place of settlement are not re-admitted into camps or are given rehabilitation benefits. No inmates of the Yol camp who were sent to Bhopal or elsewhere have been re-admitted into camps. Government are not aware of any displaced persons having left the settlement on account of deaths and epidemics.

(f) There is no uniform practice of giving doles or loans for maintenance during the period when a displaced person is sent out from the camp and when he is expected to rehabilitate. Doles or loans are granted according to the terms of each scheme. In the case of Yol camp some displaced persons have received loans and others have received doles.

(g) Government are not aware of outbreak of any epidemic. Deserters of Orissa colony were in accordance with the policy not re-admitted in the camps of West Bengal.

DISPOSALS DEPARTMENT

771. Shri K. Subrahmanyam: (a) Will the Minister of Works, Housing and Supply be pleased to state whether the work of the Disposals Department (Army and Civil) has been completed and the staff dealing with those sections has been diverted to other departments?

(b) Is it a fact that about three years ago the then Industries Minister promised on the floor of the House that the department would be wound up in six months, as there was not much material to be disposed of?

(c) What is the value of the material disposed of during the last three years, year-wise?

(d) Has any material acquired during this period been also disposed of?

(e) Is it a fact that brand new aeroplanes were disposed of?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain):

(a) The Disposals Organisation ceased to exist as a separate entity with effect from 1st March 1951. There was considerable reduction in the staff and the remainder merged with the Supply Organisation which was redesignated as Directorate General of Supplies and Disposals. This organisation now handles the disposal of residual surplus as well as further arisings which are reported from time to time by various Ministries of the Government and other bodies.

(b) No, Sir. In reply to Starred Question D. No. 25 by Shri Sidhwa it was stated on the 15th November, 1950 that stores lying unsold on 1st April 1951 would be entrusted for disposal to the Directorate General, Industries and Supplies. This has been done.

(c) The book value of the stores disposed of year-wise is given below:—

Years	Rupees in Crores
1949-50	57.86
1950-51	62.69
1951-52	24.44
1952-53 (upto 30-11-52)	18.73

(d) No, Sir.

(e) No, Sir.

अंग्रेजी तथा हिन्दी के समाचार पत्र

७७२. श्री० आर० एन० सिंह : क्या सूचना तथा प्रसारण मंत्री यह बतलाने की कृपा करेंगे कि उनके मंत्रालय द्वारा पृथक् पृथक् कितने अंग्रेजी के समाचार पत्र तथा कितने हिन्दी के समाचार पत्र खरीदे जाते हैं और उन पर क्रमशः कुल कितना व्यय होता है ?

The Minister of Information and Broadcasting (Dr. Keskar): Information is being collected and will be placed on the Table of the House in due course.

TIN PLATE QUOTAS

**773. { Shri N. Sreekantam Nair:
Shri Punnoose:**

(a) Will the Minister of Commerce and Industry be pleased to state what are